

Judicial Officers on Deputation/Ex-Cadre




(Other than Officers posted on the Establishment of High Court)

This list is for general information only and is not for any legal or official use. The list does not depict any seniority position.
[Updated upto 16.09.2017]


Sr. No.	Name & Designation	Place and date of posting
1.	 Shri Kuldip Jain, District & Sessions Judge, Legal Remembrancer & Administrative Secretary to Govt. of Haryana, Law & Legislative Department HR0010	Chandigarh 18-6-2015
2.	 Shri Inderjeet Mehta, District & Sessions Judge, Director (Administration), Chandigarh Judicial Academy HR0012	Chandigarh 26-4-2017
3.	 Dr. Neelima Shangla, District & Sessions Judge, (Presiding Officer, Industrial Tribunal-cum-Labour Court) HR0014	Ambala 16-9-2016
4.	 Ms. Meenakshi I. Mehta, District & Sessions Judge, (Addl. Legal Remembrancer & Special Secretary to Government of Haryana, Law & Legislative Department) HR0022	Chandigarh 26-4-2017
5.	 Shri Ved Pal Gupta, Addl. District & Sessions Judge, Presiding Officer, Industrial Tribunal- cum-Labour Court-III HR0031	Faridabad 19-9-2016
6.	 Shri Laxmi Narain Jindal, District & Sessions Judge, (Presiding Officer, Industrial Tribunal-cum- Labour Court, Rohtak with addl. charge of Indl. Tribunal-cum-Labour Court, Hisar . He will hold court at Rohtak for three days i.e. Monday, Wednesday & Friday and will hold Camp court at Hisar for two days i.e. Tuesday and Thursday.) HR0024	Rohtak 12-8-2016 (H.Q. changed from Hisar to Rohtak)
7.	 Shri Kamal Kant, District & Sessions Judge, (Presiding Officer, Industrial Tribunal-cum-Labour Court) HR0033	Panipat 26.4.2017
8.	 Shri Puneesh Jindia, Addl. District & Sessions Judge Member Secretary, Haryana State Legal Services Authority HR0051	Panchkula 26-4-2017










9.	 HR0052	Ms. Aradhana Sawhney, Addl. District & Sessions Judge	Chandigarh 26-4-2017
10.	 HR0069	Shri Jasbir Singh Kundu, Addl. District & Sessions Judge, Chief Law Officer, South Delhi Municipal Corporation	New Delhi 30-3-2017
11.	 HR0071	Ms. Ritu Garg, Addl. District & Sessions Judge, Joint Secretary, Haryana Human Rights Commission	Chandigarh 14-1-2016
12.	 HR0093	Shri Raj Kumar Yadav, Addl. District & Sessions Judge, Presiding Officer, Industrial Tribunal- cum-Labour Court-II	Faridabad 26-4-2017
13.	 HR0096	Dr. Gagandeep Kaur Singh, Addl. District & Sessions Judge, Legal Remembrancer-cum-Director Prosecution, Chandigarh Administration	Chandigarh 9-10-2014
14.	 HR0104	Shri Jasbir Singh Sidhu, Addl. District & Sessions Judge	Chandigarh 8-4-2015
15.	 HR0108	Ms. Seema Singhal, Addl. District & Sessions Judge, Presiding Officer, Industrial Tribunal- cum- Labour Court-II	Gurugram 12-4-2016
16.	 HR0113	Shri Bhupinder Nath, Addl. District & Sessions Judge, Addl. Legal Remembrancer & Special Secretary to Govt. of Haryana, Law & Legislative Department.	Chandigarh 12-4-2016
17.	 HR0123	Ms. Ranjana Aggarwal, Addl. District & Sessions Judge, Faculty Member, Chandigarh Judicial Academy	Chandigarh 26-4-2017

18.	 HR0125	Shri Jagdeep Singh, Addl. District & Sessions Judge, Presiding Officer, Special Judge, CBI Court	Panchkula 12-4-2016
19.	 HR0141	Shri Mahavir Singh, Addl. District & Sessions Judge, Member Secretary, State Legal Services Authority, U.T.	Chandigarh 29-4-2016
20.	 HR0143	Ms. Rachna Gupta, Addl. District & Sessions Judge, Presiding Officer, Industrial Tribunal- cum-Labour Court-I	Gurugram 26-4-2017
21.	 HR0147	Shri Rajeev Goyal, Addl. District & Sessions Judge, Presiding Officer, Industrial Tribunal- cum-Labour Court-I	Faridabad 26-4-2017
22.	 HR0166	Shri Rajnish Kumar Sharma, Addl. District & Sessions Judge	Chandigarh 26-4-2017
23.	 HR0149	Dr. Ashu Sanjeev Tinjan, Addl. District & Sessions Judge, (Registrar, Appellate Tribunal for Electricity)	New Delhi 15-1-2016
24.	 HR0482	Ms. Gagan Geet Kaur, Addl. District & Sessions Judge, Special Judge, CBI Court	Chandigarh 26-4-2017
25.	 HR0156	Shri Ashwani Kumar Mehta, Addl. District & Sessions Judge	Chandigarh 12-4-2016
26.	 HR0188	Ms. Jasmine Sharma, Addl. District & Sessions Judge w.e.f. 8.4.2016 Additional Registrar, Supreme Court of India	New Delhi 2-2-2016

27.	 HR0191	Ms. Suruchi Atreja Singh, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Gurugram 8-5-2017
28.	 HR0164	Ms. Anupamish Modi, Civil Judge (Sr.Divn.), Registrar, Chandigarh Judicial Academy	Chandigarh 9-5-2017
29.	 HR0199	Shri Sunil Kumar-I, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Fatehabad --- (Under suspension w.e.f. 8.5.2017 with HQ at Bhiwani. Now, HQ shifted to Fatehabad vide order dated 31.07.2017)
30.	 HR0186	Shri Amarinder Sharma, Civil Judge (Sr. Divn.)/CJM, Secretary, District Legal Services Authority, U.T., Chandigarh	Chandigarh 7-5-2016
31.	 HR0202	Shri Akshdeep Mahajan, Chief Judicial Magistrate	Chandigarh 19-4-2016
32.	 HR0203	Shri Gagandeep Mittal, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Jagadhri 9-5-2017
33.	 HR0204	Shri Hem Raj Mittal, Chief Judicial Magistrate Deputy Registrar-cum-Deputy Secretary in the Haryana Human Rights Commission	Chandigarh 17-2-2017
34.	 HR0209	Shri Rahul Bishnoi, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Fatehabad 8-5-2017
35.	 HR0217	Shri Amit Sahrawat, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority with addl. charge of Secretary DLSA, Bhiwani w.e.f. 15.05.2017	Hisar 19-4-2016

36.	 HR0221	Shri Narender Singh, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Mewat at Nuh 19-4-2016
37.	 HR0225	Shri Surya Chander Kant, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Karnal 18-4-2016
38.	 HR0226	Shri Mohit Aggarwal, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Panipat 19-4-2016
39.	 HR0227	Ms. Nidhi Bansal, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Panchkula 18-4-2016
40.	 HR0228	Shri Sukhpreet Singh, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Sonepat 18-4-2016
41.	 HR0230	Ms. Neha Nohria, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Kurukshetra 18-4-2016
42.	 HR0231	Ms. Archana Yadav, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Ambala 19-4-2016
43.	 HR0232	Ms. Mona Singh, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Palwal 19-4-2016
44.	 HR0235	Ms. Jyoti Lamba, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Rohtak 19-4-2016

45.	 HR0236	Dr. Ashok Kumar, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Jind 19-4-2016
46.	 HR0237	Shri Sunil Kumar Dewan, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Joint Member Secretary, Haryana Legal Services Authority	Panchkula 8-5-2017
47.	 HR0240	Shri Satish Kumar, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Sirsa 19-4-2016
48.	 HR0241	Shri Vivek Yadav, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Narnaul 19-4-2016
49.	 HR0242	Ms. Sampreet Kaur, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Faridabad 19-4-2016
50.	 HR0243	Shri Rajesh Kumar Yadav, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Jhajjar 9-5-2017
51.	 HR0248	Ms. Neeru Kamboj, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Rewari 9-5-2017
52.	 HR0250	Ms. Anudeep Kaur Bhatti, Civil Judge (Senior Division)/ Chief Judicial Magistrate, Whole Time Secretary, District Legal Services Authority	Kaithal 10-5-2017
53.	 HR0283	Shri Anil Kaushik, Addl. Civil Judge (Senior Division), (Presiding Officer, Special Environment Court, Kurukshetra)	Kurukshetra 18-4-2016

54.	 HR0286	Shri Kapil Rathi, Addl. Civil Judge (Senior Division), (Special Judicial Magistrate, CBI)	Panchkula 19-4-2016
55.	 HR0310	Shri Kanwal Kumar, Civil Judge (Junior Division)	Chandigarh 19-4-2016
56.	 HR0348	Ms. Iram Hasan, Civil Judge (Junior Division)	Chandigarh 9-5-2017
57.	 HR0366	Ms. Gitanjali Goel Civil Judge (Junior Division)	Chandigarh 9-5-2017
58.	 HR0370	Ms. Varsha Sharma, Civil Judge (Junior Division) Presiding Officer, Special Court Environment	Faridabad 18-4-2016
59.	 HR0390	Shri Harleen Pal Singh, Civil Judge (Junior Division)	Chandigarh 19-4-2016
60.	 HR0411	Ms. Rekha Chaudhary, Civil Judge (Junior Division)	Chandigarh 18-4-2016
61.	 HR0393	Shri Parveen Kumar-I, Civil Judge (Junior Division)	Chandigarh 19-4-2016
62.	 HR0472	Ms. Suman Patlain, Civil Judge (Junior Division)	Chandigarh 30-4-2016

DISCLAIMER

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2. Although every care has been taken with regard to the correctness of entries in the above list, still if any error is found, the same may be communicated to the Registrar General, Punjab and Haryana High Court, Chandigarh for correction.